## TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL NEW DELHI

File No.1/Judicial/Misc./TDSAT/2025

Dated: 6th December, 2025

## NOTICE

It is hereby informed to all the Advocates/parties that the Hon'ble Tribunal shall sit in Virtual Mode from 08.12.2025 to 17.12.2025.

Further that the Hon'ble Chairperson will only hold Court No.1 of the Tribunal from 08.12.2025 to 17.12.2025.

**Desk Officer** 

## Copy to: -

- 1. The Telecom Lawyers' Association, TDSAT
- 2. The Registrar-cum-Principal Secretary, TDSAT
- 3. The Director, TDSAT
- 4. The Deputy Registrar, TDSAT
- 5. The PPS/PS to Hon'ble Chairperson and Members, TDSAT
- 6. Notice Board
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